

केंद्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग/Baba Gangnath Marg
मुनिरका, नई दिल्ली/ Munirka, New Delhi – 110067

Date: 14.07.2026

Circular

Subject: Submission of Quarterly Returns for the year 2025-26-Timeline reg.

1. Under Section 25(1) of the RTI Act, 2005, the Central Information Commission (CIC) is mandated to prepare an Annual Report for each financial year. For this purpose, the Commission collects requisite data from all Public Authorities through quarterly returns.

2. It has been observed that some Public Authorities have not yet submitted their quarterly returns. Accordingly, all such Public Authorities are requested to furnish the pending information at the earliest through the CIC web portal: <https://dsscic.nic.in/users/pn-login>.

3. It may kindly be noted that quarterly returns are accepted only through the above-mentioned portal. **The last date for submission of all quarterly returns for the year 2025–26 is 26.07.2026.**

4. For any clarification or technical assistance, the following officers may be contacted:

- Ms. Soniya, Section Officer: 011-26101335
- Shri Rajeev Kumar Sah, Sr. Software Support Engineer: 011-26107030 / 9313037575


14.07.2026
(Sandeep Kumar)
Deputy Secretary
Central Information Commission

To:

1. All the Public Authorities